

an>

Title: Need to vest constitutional power to National Commission for Backward Classes.

DR. BOORA NARSAIAH GOUD (BHONGIR): The OBC population constitutes almost more than 50% of total population of the Country. Mandal Commission recommended reservation in education and employment in Central Government. In order to improve the backward section and proper implementation of reservation, National Commission for Backward Classes Act was promulgated. Standing Committee on Other Backward Classes recommended constitutional power to National Commission for Backward Classes, on par with National Commissions for SCs and STs. But the Central Government did not implement the same.

I urge the Central Government to implement the recommendation of Standing Committee on OBC to vest constitutional power to National Commission for Backward Classes.